

(CBSE) was appointed by the Hon'ble Delhi High Court to recommend on matters pertaining to admission in nursery classes in Delhi. The Committee submitted its report directly to the Hon'ble High Court and not to the Government of India.

Assessment of NCTE Teachers' Training Institutes

4039. SHRI PRABHAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has made any assessment or conducted any survey regarding the contribution of NCTE Teachers' Training Institutes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) In 1997, the National Institute of Educational Planning and Administration (NIEPA) had conducted a study to assess the performance of the District Institutes of Education and Training (DIETs), which impart pre-service training through courses recognised by the NCTE. Similarly, the National Council of Educational Research & Training (NCERT) had undertaken a study in 1999-2000 in respect of DIETs, Colleges of Teacher Educations (CTEs) and Institutes for Advance Learning in Educations (IANSEs). The studies have shown that in most States the standard pre-service teacher education programmes are implemented and have pointed to the need for relative improvement in the transaction of the course.

Merger of NCERT and NCTE

†4040. SHRI PRABHAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the areas of activities of NCERT and NCTE are different; if so, what is Government's rationale for their merger, particularly when NCERT itself is burdened with work; and

(b) the efforts being made by Government to improve the quality of teacher?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) There is no proposal at present for merger of National Council of Educational Research and Training (NCERT) and National Council for Teacher Education (NCTE).

(b) The Scheme of Restructuring and Reorganization of Teacher Education is being implemented since 1987 in all the States/UTs to create a sound institutional infrastructure for pre-service and in-service training of elementary and secondary school teachers and for provision of academic support to elementary and secondary schools. Under this scheme 571 District Institutes of Education & Trainings (DIETs), 104 Colleges of Teacher Educations (CTEs) and 31 Institutes of Advance Studies in Educations (IASSEs) have been established in the country. In order to improve the quality of teachers, these institutes organize in-service training programmes in a regular manner as also other capacity building programmes.

To upgrade skills of teachers, the scheme "Sarva Shiksha Abhiyan (SSA)" provides for annual in-service training upto 20 days for the elementary teachers, condensed courses for

† Original notice of the question was received in Hindi.

untrained teachers already employed as teachers for 60 days and orientation training for 30 days for fresh recruits. Nearly 40 lakhs teachers are trained annually under SSA.

Registered and unregistered madarasas

4041. SHRIMATI BRINDA KARAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of registered and unregistered madarasas in the country;
- (b) the details of funds allocated to the registered madarasas for infrastructural development during 2005-06 and 2006-07, State-wise; and
- (c) the details of the steps the Ministry has taken to improve the quality of education in madarasas, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) Information regarding number of registered and unregistered madarasas is not maintained centrally.

(b) Madarasas are not allocated any funds for infrastructural development. Madarasas which volunteer to teach modern subjects like Science, Maths and Social Studies in addition to their traditional curriculum, are provided financial assistance through respective State Governments for Honorarium to teachers in modern subjects, Science-Maths kits and book banks. Details of grants released to the States during the years 2005-06 and 2006-07 is given in the Statement (*See* below).

(c) National Monitoring Committee for Minorities Education had set up a Committee of Experts on Modernization of Madarsa Programme. The Committee after consultation with Community leaders and Madarsa Managements has made suggestions to remove weaknesses in the existing Madarasas Modernisation Programme. Based on these suggestions, the Programme is being modified to provide for linkages of volunteering madarasas with the National Institute of Open Schooling (NIOS) and imparting of vocational education in addition to modern subject, without affecting their traditional teaching.

Statement

Details of grants released to the States during the years 2005-06 and 2006-07

(Amount Rs. in lakhs)

Name of State/UT	2005-06		2006-07	
	Amount	No. of Madarasas	Amount	No. of Madarasas
1	2	3	4	5
Andhra Pradesh	35.20	60	48.60	135
Bihar	79.92	111	—	—
J&K	—	—	12.60	20
Orissa	168.96	116	189.84	145
M.P.	384.00	446	287.69	457
Maharashtra	3.16	4	—	459